

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 12.09.2022 (MONDAY)**

**COURT –II**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Orders (For Renewal of FDR)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	T A (AT) (Compt.) No. 28 of 2017 (Old Appeal No. 68 of 2016)	Binani Cement Ltd. Vs. Competition Commission of India & Anr.	Abhinav S. Raghuvanshi & Prateek Tewari	Vaibhav Gagar, Saksham Dhingra & Neha Mishra, R-1 Ankush Walia, R-2
2.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr.	Bina Gupta	Samar Bansal (R-CCI)
3.	Competition App. (AT) No. 31 of 2019	Madhya Pradesh Chemists and Druggists Association & Anr. Vs. The Competition Commission of India & Ors.	Ekansh Mishra	Manish Paliwal (R1)
4.	Competition App. (AT) No. 32 of 2019	Indore Chemist Association & Ors. Vs. The Competition Commission of India & Ors.	Ekansh Mishra	Manish Paliwal (R1)

### **For Admission (Fresh Cases)**

5.	Comp. App. (AT) No. 145 of 2022	Ghanshyam Saini & Ors. Vs. Income Tax Officer & Ors.	Yash Ahluwalia	
6.	Comp. App. (AT) No. 158 of 2022	Universal Conveyor Beltings Ltd. & Ors. Vs. Amrex Marketing Pvt. Ltd. & Ors.	Gaurav Tanwar	Niharika Ahluwalia
7.	Comp. App. (AT) No. 159 of 2022	SCI Growth Investments II Vs. Tridibesh Sathpathy & Anr.	Rajat Jariwal	
8.	Comp. App. (AT) No. 160 of 2022 & I.A. No. 3222 of 2022	SCI Growth Investments II Vs. Tridibesh Sathpathy & Anr.	Rajat Jariwal	Shubhanshu Padhi

9.	Competition App. (AT) No. 40 of 2022 & I.A. No. 3232 of 2022	Fimo Infosolutions Pvt. Ltd. & Anr. Vs. Competition Commission of India	Nitin Gulati	
10.	Competition App. (AT) No. 41 of 2022	Tallada Dilip Kumar Vs. Competition Commission of India & Anr.	Yashwant Singh	

#### For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 730 of 2021	State Tax Officer Office of State Tax Officer Vs. Vijay P. Lulla & Anr.	Maulik Nanavati	Honey Satpal Pragati Tiwari-R1
12.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors.	KotlaHarshavardhan	SoumoPalit (R-1) Mahesh Kasana (R-2)

#### For Hearing

13.	Comp. App. (AT) (Ins) No. 355 of 2021 <b>(PH)</b>	Ariisto Alert Residents Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare	Viraj Parish Nitin Mishra-R1 Tishampati Sen Chintan Gandhi-R2
14.	Competition App. (AT) No. 05 of 2022 <b>(PH)</b>	Ceat Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Vivek Agarwal	Shama Nargis Venkataraman Arjun Srivastava-R1
15.	Competition App. (AT) No. 06 of 2022 <b>(PH)</b>	Nitish Bajaj Vs Competition Commission of India & Ors. <b>With</b>	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
16.	Competition App. (AT) No. 07 of 2022 <b>(PH)</b>	Arnab Banerjee Vs. Competition Commission of India & Ors. <b>With</b>	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
17.	Competition App. (AT) No. 08 of 2022 <b>(PH)</b>	Satish Sharma Vs. Competition Commission of India & Ors. <b>With</b>	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
18.	Competition App. (AT) No. 09 of 2022 <b>(PH)</b>	Neeraj Kanwar Vs. Competition Commission of India & Ors. <b>With</b>	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1

19.	Competition App. (AT) No. 10 of 2022  <b>(PH)</b>	Apollo Tyres Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
20.	Competition App. (AT) No. 13 of 2022  <b>(PH)</b>	JK Tyre and Industries Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Rohan Arora	Aakanksha Kaul Manas Kr. Chaudhuri Ebaad N. Khan-R2 Aditya Narain-R3 GR Bhatia-R6
21.	Competition App. (AT) No. 14 of 2022  <b>(PH)</b>	Automotive Tyre Manufacturers Association Vs. Competition Commission of India & Ors.  <b>With</b>	G.R. Bhatia	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan Manas Kr. Chaudhuri -R3 Aditya Narain-R4 Shweta Shroff-R6
22.	Competition App. (AT) No. 15 of 2022  <b>(PH)</b>	Arun Kumar Bajoria Vs. Competition Commission of India & Ors.  <b>With</b>	Rohan Arora	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan-R1 Manas Kr. Chaudhuri -R2 Aditya Narain-R3 G.R. Bhatia-R6
23.	Competition App. (AT) No. 16 of 2022  <b>(PH)</b>	Vikram Malhotra Vs. Competition Commission of India & Ors.  <b>With</b>	Rohan Arora	Aakanksha Kaul Khushboo Mittal-R1 Manas Kr. Chaudhuri -R2 Aditya Narain-R3 G.R. Bhatia-R6
24.	Competition App. (AT) No. 17 of 2022  <b>(PH)</b>	MRF Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Aditya Narain	Khushboo Mittal-R1 Arjun Krishnan-R1 Shweta Shroff-R4 Ebaad N Khan-R6 G.R. Bhatia-R7
25.	Competition App. (AT) No. 18 of 2022  <b>(PH)</b>	Rajiv Budhreja Director General, Automotvie Tyre Manufacturers Association Vs. Competition Commission of India & Ors.  <b>With</b>	G.R. Bhatia	Aakanksha Kaul Khushboo Mittal-R1 Arjun Krishnan-R1 Shweta Shroff-R6 Ebaad N. Khan-R3 Aditya Narain-R4
26.	Competition App. (AT) No. 20 of 2022  <b>(PH)</b>	Birla Tyres Ltd. Vs. Competition Commission of India & Ors.  <b>With</b>	Ankit Virmani	Arjun Krishnan-R1 Ebaad N. Khan-R3 GR Bhatia Nidhi Singh Shambhavy Singh- R7
27.	Competition App. (AT) No. 22 of 2022  <b>(PH)</b>	Koshy K. Varghese Vs. The Competition Commission of India & Ors.	Aditya Narain	

28.	Comp. App. (AT) (Ins) No. 579 of 2021	Rishi Kapoor Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd.	Satish Rai	Nipun Gautam –R1
29.	Comp. App. (AT) (Ins) No. 471 of 2022	Gyan Chandra Mishra Vs. Three C Universal Developers Pvt. Ltd. & Ors.	Deepak Agrawal	Abhishek Anand Sahil Bhatia-R1 & R2
30.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	Shama Nargis
31.	Compensation Application (AT) No. 01 of 2021 in Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	Sagardeep Rathi Aman S. Baroka Armaan Gupta-R2 & R3 Vaibhav Arora-R4
32.	Contempt Case (AT) No. 04 of 2021 in Comp. App. (AT) No. 99 of 2020	Seth Chemical Works Pvt. Ltd. & Ors. Vs. Urmila Ray & Anr.  <b>With</b>	Soumya Dutta	Shwetaank Nigam- R1 & R2 Ashish Choudhury
33.	Contempt Case (AT) No. 06 of 2021 in Comp. App. (AT) No. 99 of 2020	Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors.	Dhruv Surana	Soumya Dutta Avishek Guha for Contemnors 1-5

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By order of Hon'ble Chairperson  
-sd/-  
Registrar